

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SETTLEMENT</u>				
At 2 45 pm Afternoon Session				
1	SUIT	102515/2018	Reliable (India) Corporation Vs Kannamwar Nagar Panchsheel CHS Ltd	Mr. B. P. Shukla
Sub Matter: NOTICE OF MOTION/0103572/2018				
2	NOTICE OF MOTION	103572/2018	Reliable (India) Corporation Vs Kannamwar Nagar Panchsheel CHS Ltd	B. P. Shukla
(Main Matter SUIT/0102515/2018)				
<u>S.CT.H.CT. TIME BOUND</u>				
3	SUIT	100753/2016	Anjana Viren Shah Vs 1.Anil Nair 2.Mukand Limited 3.Praveen Shetty	M/s. Hariani and Co. Adv. Avikkal Rajan D.1
<u>ARGUMENTS</u>				
4	SUIT	108171/1999	KHOZEMA TAYEBALI TAWAWALA AND ORS Vs 1A ASMABAI WD O IBRAHIM TAWAWALA AND ORS	ZAIDY AND CO TAMHANE AND CO
<u>RECORDING EVIDENCE P.H.</u>				
5	SUIT	109287/1999	DR JITENDRA RATILAL PARIKH Vs MRS LEELAVATI DEVENDRA PARIKH AND ORS	ANISHA NARAYANAN 2ND COURT RECEIVER
Sub Matter: NOTICE OF MOTION/0102391/2018				
6	NOTICE OF MOTION	102151/2018	Jitendra Ratilal Parikh - Suit No.9287 of 1999 Vs Mrs Leelavati Devendra Parikh	Anisha Narayanan
7	NOTICE OF MOTION	102391/2018	Dr. Jitendra Ratilal Parikh Vs Mrs Leelavati Devendra Parikh And Ors	Adv Jawahar Thakkar
(Main Matter SUIT/0109287/1999)				
At 11.00 AM Morning Session				

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8	SUIT	107210/2006	A RANGANATH RAO A R RAO AND 3 ORS Vs SMT SHANTIBEN BHULABHAI DESAI AND 3 ORS	TANUJA PRABHUDESAI MAHENDRA MOHOLKAR M S A V JAIN ASSOCIATES
<u>DRAFT ISSUES</u>				
9	SUIT	100234/2019	Lalchand M. Valecha Vs Pankaj Lalchand Valecha	Fauzan Shaikh
<u>WRITTEN STATEMENT</u>				
10	SUIT	100097/2020	Mrs. Hazel Window Of Peter Kingham Vs Ms. Rebecca Kingham	R.M.Vanoo
<u>WRIT OF SUMMONS</u>				
11	SUIT	100231/2019	Mrs. Poornima w/o Machindra Sonawane Vs Suresh s/o Gorakh Bhise	I.R. Qureshi
At 11.00 AM Morning Session				
12	SUIT	100450/2019	Nazma Munnumiya Shaikh Vs Wakila Munnumiya Shaikh	S.K. Pise and Associates
<u>SERVICE</u>				
13	SUIT	101227/2018	Smt. Nanda Subhash Gaikwad Vs 1.Smt. Shobha Shivram Gaikwad 2.Vikas Vibhag Chawl Committee 3.Manager, Vikas Vibhag Chawl	Vinayak J. Phadake and Prashant A. Nakati and M/s.DRP and Associates
14	SUIT	100349/2019	Ashok Tukaram Sonawane Vs Ramesh Tukaram Sonawane	Abhishek Samant
Sub Matter: NOTICE OF MOTION/0102385/2019				
Sub Matter: NOTICE OF MOTION/0101904/2019				
Sub Matter: NOTICE OF MOTION/0104704/2019				
Sub Matter: CHAMBER SUMMONS/0100167/2020				
15	SUIT	100983/2019	Shivkumar Lalbahadur Gupta Vs Rajeshkumar Lalbahadur Gupta	Kiranraj S. Khedekar

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16	SUIT	101129/2019	Dada Yadu Daware Vs Madhukar Navji Kamble	Milind A. Ingole
17	NOTICE OF MOTION	101904/2019	Ashok Tukaram Sonawane Vs Ramesh Tukaram Sonawane	Abhishek Samant
(Main Matter SUIT/0100349/2019)				
18	NOTICE OF MOTION	102385/2019	Ashok Tukaram Sonawane Vs Ramesh Tukaram Sonawane And Sanjay Khale Ors	Adv
(Main Matter SUIT/0100349/2019)				
At 2 45 pm Afternoon Session				
19	SUIT	101633/2018	Mrs. Dhanlaxmi Vijay Patel Vs Devshi Manji Patel	Kalpesh J. Nansi
Sub Matter: NOTICE OF MOTION/0102824/2018				
20	NOTICE OF MOTION	102824/2018	Mrs. Dhanlaxmi Vijay Patel Vs Devshi Manji Patel	Kalpesh J. Nansi
(Main Matter SUIT/0101633/2018)				
21	SUIT	103266/2018	Smt. Gangadevi Bairagi Yadav Vs M/s. A M Realty Pvt. Ltd.	Mr. B.D. Hatkar
Sub Matter: NOTICE OF MOTION/0100766/2020				
<u>NM FOR HEARING</u>				
22	NOTICE OF MOTION	100890/2020	Mr. Ravindra Bajirao Bhosale S/o Bajirao Maruti Bhosale - Suit St. No. 2319/2020 Vs Mr. Balu Maruti Bhosale	Manoj Jaiswal and Associates
At 2 45 pm Afternoon Session				
23	SUIT	100843/2019	Bhushan Kamalakar Bhoir Vs Parshuram Ganpat Bhoir	Prakash S. Tiwari
Sub Matter: NOTICE OF MOTION/0101721/2019				
Sub Matter: NOTICE OF MOTION/0101512/2019				
Sub Matter: NOTICE OF MOTION/0103661/2019				
24	NOTICE OF MOTION	101512/2019	Bhushan Kamalakar Bhoir Vs Parshuram Ganpat Bhoir and Ors.	Prakash S. Tiwari
(Main Matter SUIT/0100843/2019)				

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25	NOTICE OF MOTION	101721/2019	Bhushan Kamalakar Bhoir And Ors Vs Parshuram Ganpat Bhoir - Applicant - Sushil Kamalakar Bhoir	Adv Gautam T. Kanchanpurkar Adv For Applicant
(Main Matter SUIT/0100843/2019)				
26	NOTICE OF MOTION	103661/2019	Bhushan Kamalakar Bhoir Vs Parshuram Ganpat Bhoir And Ors - Applicant - Sushil Kamalakar Bhoir	Adv Gautam T. Kanchanpurkar
(Main Matter SUIT/0100843/2019)				
<u>NM ORDERS</u>				
27	NOTICE OF MOTION	101811/2016	Dalsingar Damodar Thakur Vs Gulabbai R. Baldota And Ors	Rupesh Lanjekar
(Main Matter SUIT/0107742/1996)				
<u>NM REPLYREJOINDER</u>				
28	NOTICE OF MOTION	104610/2019	Smt. Pragnaben B. Sanghvi Vs Mr. Ashish Hasmukhrai Piparia and Ors.	Udayan S. Jain
(Main Matter SUIT/0102900/2019)				
At 2 45 pm Afternoon Session				
29	SUIT	102900/2019	Smt. Pragnaben B. Sanghvi Vs Mr. Ashish Hasmukhrai Piparia	Ydayan S. Jain
Sub Matter: NOTICE OF MOTION/0104610/2019				
<u>C/S HEARING</u>				
30	SUIT	103036/2018	Mrs. Razia W/o. Anwar Ali Karmali Vs Mrs. Sakar Hasan Ali Virani	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0104569/2018				
Sub Matter: CHAMBER SUMMONS/0101625/2019				
31	NOTICE OF MOTION	104569/2018	Mrs. Razia W-o. Anwar Ali Karmali Vs Mrs. Sakar Hasan Ali Virani	Mr. Ashok M. Saraogi
(Main Matter SUIT/0103036/2018)				

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32	CHAMBER SUMMONS	101625/2019	Mrs. Razia W/o. Anwar Ali Karmali Vs Mrs. Sakar Hasan Ali Virani - Applicant - Shabina Naseer Virani	Adv Surebdra G. Mittal Adv For Applicant
(Main Matter SUI/0103036/2018)				
<u>COMPLIANCE</u>				
33	SUIT	100765/2016	1.Sayyed Hasan Imam 2.Sayyed Ali Imam 3.Sayyed Kausar Hussain Vs 1.Sayyed Shaukat Hussain 2.Sayyed Shahida Parveen 3.Sayyed Nazeem Razak 4.Sayyed Dilshad Hussain	Vidita S. Bhalekar
Sub Matter: NOTICE OF MOTION/0101520/2016				
34	NOTICE OF MOTION	101520/2016	Hasan Imam and Ors. Vs Shaukat Hussain and Ors.	Vidita S. Bhalekar
(Main Matter SUI/0100765/2016)				
35	SUIT	102160/2018	Anjana Gobind Ganglani Vs 1. Rajan Dayaram Ganglani 2. Asha Lalchamnandas Ramchandani	M/s. V. R. Tripathi and Asso.
